12.16 hrs.

PAPERS LAID ON THE TABLE

Reviews on the working of and Annual Reports of the National Federation of State Cooperative Bank Ltd. Bombay and Natural Centre for Management of Agricultural Extension Hyderabad, for the year 1989-90

[English]

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIA-MENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): On behalf of Shri Devi Lal, I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of State Cooperative Banks Limited, for the year 1989-90.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the Working of the National Federation of State Cooperative Banks Limited, Bombay, for the year 1989-90.
 - (iii) A copy of the Annual Report (Hindi and English versions) of the National Federation of State Cooperative Banks Limited, Bombay, for the year 1989-90. together with Audit Report thereon. [Placed in Library. See No. LT—1650/ 91]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Management of Agricultural Extension, Hyderabad, for the year 1989-90 together with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Centre for Man-

agement of Agricultural Extension, Hyderabad for the year 1989-90. [Placed in Library. See No. LT—1651/91]

Review on the working of and Annual Report of the Federation of Indian Export Organisation New Delhi for the year 1989-90 and copy of the Supreme Court Judges (Travelling Allowance) Amendment Rules, 1990

THE MINISTER OF COMMERCE AND MINISTER OF LAW AND JUSTICE (SHRI SUBRAMANIAM SWAMY): I beg to lay on the Table—

- A copy of the Annual Report (Hindi and English versions) of the Federation of Indian Export Organisations, New Delhi, for the year 1989-90 along with Audited Accounts.
- (2) A copy of the Annual Report (Hindi and English versions) by the Government on the working of the Federation of Indian Export Organisations, New Delhi, for the year 1989-90. [Placed in Library. See No. LT—1699/91]
- (3) A copy of the Supreme Court Judges (Travelling Allowance) Amendment Rules, 1990 (Hindi And English versions) published in Notification No. G.S.R. 979 (E) in Gazette of India dated the 18th December, 1990 under sub-section (3) of section 24 of the supreme Court Judges (Conditions of Service) Act, 1958. [Placed in Library. See No. LT—1700/91]

Copy of the Note dated 12 October, 1990 regarding refund of excise duty to manufacturers and statements regarding particulars of refund claims sanctioned

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): On behalf of Shri Yashwant Sinha, I beg to

lay on the Table:-

- (1) A copy of the Note dated 12 October, 1990 recorded by the then Minister of Law and Justice, Shri Dinesh Goswami regarding regarding refund of excise duty to manufacturers (Hindi and English versions) [Placed in Library. See No. LT—1701/91]
- (2) A statement (Hindi and English versions) regarding particulars of refund claims sanctioned involving rupees one crore or more from 21 March to 24 August, 1990. [Placed in Library. See No. LT—1702/91]
- (2) A statement (Hindi and English versions) regarding particulars of refund claims sanctioned involving rupees 50 lakhs to Rupees one crore from 21 March to 24 August, 1990. [Placed in Library. See No. LT—1703/91]

Reviews on the working of and Annual Reports of Mineral Exploration Corporation Ltd, Hindustan Zinc Ltd, Bharat Gold Mines Ltd. for the year 1989-90 etc.

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PRAKASH): On behalf of Shri Ashoke Kumar Sen, I beg to lay on the Table:-

- Acopy of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956:-
 - (a) (i) Review by the Government on the working of the Mineral Exploration Corporation Limited, for the year 1989-90.
 - (ii) Annual Report of the Mineral Exploration Cor-

poration Limited, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1704/91]

- (b) (i) Review by the Government on the working of the Hindustan Zinc Limited, for the year 1989-90.
 - (ii) Annual Report of the Hindustan Zinc Limited, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT— 1705/91]
- (c) (i) Review by the Government on the working of the Bharat Gold Mines Limited, for the year 1989-90.
 - (ii) Annual Report of the Bharat Gold Mines Limited, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1706/91]
- (d) (i) Review by the Government on the working of the Vijayanagar Steel Limited, for the year 1989-90.
 - (ii) Annual Report of the Vijayanagar Steel Limited, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor

General thereon. [Placed in Library. See No. LT-1707/91]

- Review by the Govern-(e) (i) ment on the working of the Neelachal Ispat Nigam Limited, Bhubneswar, for the year 1989-90.
 - (ii) Annual Report of the Neelachal Ispat Nigam Limited, Bhubaneswar, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1708/91]
- (f) (i) Review by the Government on the working of the Sponge Iron India Limited, for the year 1989-90.
 - (ii) Annual Report of the Sponge Iron India Limited, forthe year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1709/91]
- Review by the Govern-(g) (i) ment on the working of the Hindustan Copper Limited, for the year 1989-90.
 - (ii) Annual Report of the Hindustan Copper Limited, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor

General thereon. [Placed in Library. See No. LT-1710/911

- (h) (i) Review by the Government on the working of the National Mineral Development Corporation Limited, for the year 1989-90.
 - (ii) Annual Report of the National Mineral Development Corporation Limited, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1711/91]
- (i) (i) Review by the Government on the working of the Metal Scrap Trade Corporation Limited, for the year 1989-90.
 - (ii) Annual Report of the Metal Scrap Trade Corporation Limited, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT--1712/91]
- (j) (i) Review by the Government on the working of the National Aluminium Company Limited, for the year 1989-90.
 - (ii) Annual Report of the National Aluminium Company Limited, for the year 1989-90 along with Audited Accounts and

comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1713/91]

Environment (Protection) Third Amendment Rules, 1990, Reviews on the working of and Annual Reports of the Wild Life Institute of India Dehradun, society for Promotion of wastelands Development, New Delhi for the year 1989-90 etc.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FOR-ESTS (SHRIMATI MANEKA GANDHI): I beg to lay on the Table—

- (1) (i) A copy of the Environment (Protection) Third Amendment Rules, 1990 (Hindi and English versions) published in Notification No. G.S.R. 742(E) in Gazette of India dated the 30th August, 1990 under section 26 of the Environment (Protection) Act, 1986. [Placed in Library. See No. LT—1714/91]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Wildlife Institute of India, Dehradun, for the year 1989-90 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Wildlife Institute of India, Dehradun, for the year 1989-90. [Placed in Library. See No. LT--1715/91]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Society for Promotion of Wastelands Development, New Delhi, for the year 1989-90 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Society for Promotion of Wastelands Development, New Delhi, for the year 1989-90. [Placed in Library. See No. LT—1716/91]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Pollution Control Board, Delhi, for the year 1989-90 under subsection (1) of section 39 of the Water (Prevention and Control of Pollution) Act, 1974.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Pollution Control Board, Delhi, for the year 1989-90.
 - (iii) A copy of the Annual Accounts (Hindi and English versions) of the Central Pollution Control Board, Delhi, for the year 1989-90 together with Audit Report thereon under sub-section (6) of section 40 of the Water (Prevention and Control of Pollution) Act, 1974. [Placed in Library. See No. LT—1717/91]
- (5) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
 - (i) Review by the Government on the working of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 1989-90.

407

Annual Report of the (ii) Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1718/91]

Indian Telegraph (Third Amendment) Rules, 1990 and Statement explaining the reasons for not laying the Annual Report and Audited Accounts of the Mahanagar Telephone Nigam Ltd in time

[Translation]

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMI-CALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PRAKASH): On behalf of Shri Sanjay Singh I beg to lay on the table:

- (1) A copy of the Indian Telegraph (Third Amendment) Rules, 1990 (Hindi and English versions) Published in Notification No. G.S.R. 933(E) in Gazette of India dated the 3rd December, 1990 under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-1678/91]
- (2)A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of Mahanagar Telephone Nigam Limited New Delhi, for the year 1989-90 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT-1679/91]

Notification under Natural Highways Act. 1956, Statements for delay in laying the **Annual Reports and Audited Accounts of** Shipping Corporation of India Ltd. and Hooghly Dock and Port Engineers Ltd Calcutta for 1989-90 etc.

[English]

THE MINISTER OF WATER RE-SOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTA-DIA): I beg to lay on the Table-

- (1) A copy of the Notification No. S.O. 845(E) (Hindi and English versions) Published in Gazette of India dated the 6th November, 1990 declaring that the Highway starting from Siliguri on National Highway No. 31 passing through Kurseong and terminating at Darjeeling to be a National Highway under section 10 of the National Highways Act, 1956. [Placed in Library. See No. LT-1652/911
- (2) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Shipping Corporation of India Limited for the year 1989-90 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT—1653/91]
- (3) A statement (Hindi and English versions) explaining reasons for not, laying the Annual Report and Audited Accounts of the Hooghly Dock and Port Engineers Limited, Calcutta, for the year 1989-90 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT-1654/91]
- (4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- Review by the Government (a) (i) on the working of the Dredging Corporation of India Limited, Visakhapatnam for the year 1989-90.
 - (ii) Annual Report of the Dredging Corporation of India Limited, Visakhapatnam, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1655/91]
- Review by the Government (b) (i) on the working of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1989-90.
 - (ii) Annual Report of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1656/91]
- (c) (i) Review by the Government on the working of the Hindustan Shipyard Limited, Visakhapatnam, forthe year 1989-90.
 - (ii) Annual Report of the Hindustan Shipyard Limited, Visakhapatnam, forthe year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1657/ 91]
- (d) (i) Review by the Government on the working of the Cochin Shipyard Limited, Cochin, for the year 1989-90.

- (ii) Annual Report of the Cochin Shipyard Limited, Cochin, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1658/91]
- (5) (ì) A copy of the Annual Administration Report (Hindi and English versions) of the Tuticorin Port Trust for the year 1989-90.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Tuticorin Port Trust for the year 1989-90. [Placed in Library. See No. LT-1659/911
- (6) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Bombay Port Trust for the year 1989-90.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Bombay Port Trust for the year 1989-90. [Placed in Library. See No. LT-1660/91]
- A copy of the Annual Ad-(7) (i) ministration Report (Hindi and English versions) of the Mormugao Port Trust for the year 1989-90.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Mormugao Port Trust for the year 1989-90. [Placed in Library. See No. LT--1661/91]
- (8) (i) A copy of the Annual Ad-

- 411 Papers Laid
 - ministration Report (Hindi and English versions) of the Cochin Port Trust for the year 1989-90.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cochin Port Trust for the year 1989-90. [Placed in Library. See No. LT—1662/91]
 - (9) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Jawaharlal Nehru Port Trust for the year 1989-90.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Jawaharlal Nehru Port Trust for the year 1989-90. [Placed in Library. See No. LT—1663/91]
 - (10) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Calcutta Port Trust for the year 1989-90.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Calcutta Port Trust for the year 1989-90. [Placed in Library. See No. LT—1664/91]
 - (11) (i) A copy of the Review (Hindi and English versions) of the Madras Port Trust for the year 1989-90.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Madras Port Trust for the year 1989-90. [Placed in Library. See No. LT—1665/91]

- (12) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Visakhapatnam Port Trust for the year 1989-90.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Visakhapatnam Port Trust for the year 1989-90. [Placed in Library. See No. LT—1666/91]
- (13) (i) A copy of the Annual Administration Report (Hindi and English versions) of the National Institute for the Training of Highway Engineers, New Delhi, for the year 1989-90 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute for the Training of Highway Engineers, New Delhi.
- (14) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above. [Placed in Library. See No. LT—1667/91]
- (15) (i) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Transport Corporation, New Delhi, for the year 1989-90 together with Audited Report thereon, under sub-section (4) of section 33 of the Road Transport Corporation Act, 1950.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Delhi Transport Corporation, New Delhi, for the year 1988-89.

- (16) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above. [Placed in Library. See No. LT—1668/91]
- (17) (i) A copy of the Annual Report (Hindi and English versions)
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Inland Waterways Authority of India for the year 1989-90. [Placed in Library. See No. LT—1669/91]
- (18) (i) Acopy of the Annual Report (Hindi and English versions) of the Madras Dock Labour Board for the year 1989-90 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Madras Dock Labour Board for the year 1989-90. [Placed in Library. See No. LT—1670/91]
- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Kandla Dock Labour Board for the year 1989-90 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Kandla Dock Labour Board for the year 1989-90. [Placed in Library. See No. LT—1671/91]
- (20) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:-

- (i) Annual Accounts of the Tuticorin Port Trust for the year 1989-90 together with Audit Report thereon.
- (ii) Review by the Government on the working of the Tuticorin Port Trust for the year 1989-90. [Placed in Library. See No. LT—1672/91]
- (21) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report of the National Water Development Agency for the year 1988-89 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT—1673/91]
- (22) Acopy of the Brahmaputra Board (Resolving of Disputes with the States) Rules, 1988 (Hindi and English versions) published in Notification No. G.S.R. 58 in Gazette of India dated the 28th January, 1990 under section 30 of the Brahmaputra Board Act, 1980. [Placed in Library. See No. LT—1674/91]
- (23) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:-
 - (i) G.S.R. 874(E) published in Gazette of India dated the 31st October, 1990 approving the Tuticorin Port Trust Employees' (Educational Assistance) Regulations, 1990.
 - (ii) G.S.R. 902(E) published in Gazette of India dated the 12th November 1990 approving the Kandla Port Port Trust Employees' (Temporary Service) Amendment Regulations, 1990.

- (iii) G.S.R. 904(E) published in Gazette of India dated the 14th November, 1990 approving the Cochin Port Employees' (Grant of Advance for building of Houses etc. Amendment Regulations, 1990.
- (iv) G.S.R. 905(E) published in Gazette of India dated the 14th November, 1990 approving the Kandla Port Employees' (Reimbursement of Tuition Fees) Amendment Regulations 1990.
- (v) G.S.R. 906(E) published in Gazette of India dated the 15th November, 1990 approving the Visakhapatnam Port Trust Employees' (Educational Assistance) Regulations, 1990. [Placed in Library. See No. LT—1675/91]
- (24) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
 - (i) Review by the Government on the working of the Shipping Corporation of India Limited, Bombay, for the year 1989-90.
 - (ii) Annual Report of the Shipping Corporation of India Limited, Bombay, for the year 1988-89 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (25) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (24) above. [Placed in

Library. See No. LT-1676/91]

- (26) (i) Acopy of the Annual Report (Hindi and English versions) of the National Ship Design and Research Centre, Visakhapatnam, for the year 1989-90 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Ship Design and Research Centre, Visakhapatnam, for the year 1989-90. [Placed in Library. See No. LT—1677/91]

Reviews on the working of and Annual Reports of Karnataka Dairy Development Corporation Ltd, Bangalore, for 1987-88 and Rajasthan State Dairy Development Corporation Ltd. Jalpur for 1988-89 etc.

[Translation]

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIA-MENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): On behalf of Shri Jayantilal Virchandbhai Shah I beg to lay on the table:-

- (1) A copy each of the following papers (Hindi and English versions) under section 619A of the companies Act, 1956:-
- (a) (i) A statement regarding Review by the Government on the working of the Karnataka Dairy Development Corporation Limited, Bangalore, for the year 1987-88.
 - (ii) Annual Report of the Karnataka Dairy Development Corporation Limited, Bangalore, for the year 1987-88 along with Audited Accounts and comments of the Comp-

troller and Auditor General thereon. [Placed in Library. See No. LT—1680/91]

- (b) (i) A statement regarding Review by the Government on the working of the Rajasthan State Dairy Development Corporation Limited, Jaipur, for the year 1988-89.
 - (ii) Annual Report of the Rajasthan State Dairy Development Corporation Limited, Jaipur, for the year 1988-89 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (c) (i) A statement regarding Review by the Government on the working of the Rajasthan State Dairy Development Corporation Limited, Jaipur, for the year 1989-90.
 - (ii) Annual Report of the Rajasthan State Dairy Development Corporation Limited, Jaipur, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1681/91]
- (d) (i) A statement regarding Review by the Government on the working of the Karnataka Dairy Development Corporation Limited, Bangalore, for the year 1988-89.
 - (ii) Annual Report of the Karnataka Dairy Development Corporation, Bangalore, for the year 1988-89 along with Audited Accounts and comments of the Comptroller and

Auditor General thereon.[Placed in Library. See No. LT—1682/91]

- (e) (i) Review by the Government on the working of the Karnataka Agro Industries Corporation Limited, Bangalore, for the year 1987-88.
 - (ii) Annual Report of the Karnataka Agro Industries Corporation Limited, Bangalore, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1683/91]
- (f) (i) Review by the Government on the working of the Orissa Agro Industries Corporation Limited, Bhubaneswar, for the year 1983-84.
 - (ii) Annual Report of the Orissa Agro Industries Corporation Limited, Bhubaneswar, for the year 1983-84 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1684/91]
- (2) Five statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a), (b) and (d) to (f) of item No. (1) above. [Placed in Library. See No. LT—1680-84/91]
- (3) (i) Acopy of the Annual Report (Hindi and English versions) of the National Federation of Fishermen's Cooperatives Limited New Delhi, for the year 1989-90 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Fishermen's Cooperatives Limited, New Delhi, for the year 1989-90. [Placed in Library. See No. LT—1685/91]

419

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Labour Cooperatives Limited, New Delhi, for the year 1989-90 along with Audited Account.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Labour Cooperatives Limited, New Delhi, for the year 1989-90. [Placed in Library. See No. LT—1686/91]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Cooperative Sugar Factories Limited, New Delhi, for the year 1989-90 along with Audited Account.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Cooperative Sugar Factories Limited, New Delhi, for the year 1989-90. [Placed in Library. See No. LT—1687/91]
- (6) (i) Acopy of the Annual Report (Hindi and English versions) of the National Heavy Engineering Cooperative Limited Pune, for the year 1989-90 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Heavy Engineering Cooperative Limited Pune, for the year 1989-90. [Placed in Library. See No. LT—1688/91]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Dairy Federation of India Limited, Anand, for the year 1989-90 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Dairy Federation of India Limited, Anand, for the year 1989-90. [Placed in Library. See No. LT—1689/91]
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Union of India, for the year 1989-90.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Union of India for the year 1989-90.
- (9) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Union of India for the Year 1989-90 together with Audit Report thereon. [Placed in Library. See No. LT—1690/91]
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Tobacco Grower's Federation Limited, Anand, for the year 1989-90 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Tobacco Grower's Federation Limited, Anand, for the year 1989-90. [Placed in Library. See No. LT-1691/ 91]
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Urban Cooperative Banks and Credit Societies Limited. New Delhi, for the year 1989-90.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Urban Cooperative Banks and Credit Societies Limited, New Delhi, for the year 1989-90.
 - (iii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of Urban Cooperative Banks and Credit Societies Limited, New Delhi, for the year 1989-90 together with Audit Report thereon. [Placed in Library. See No. LT-1692/91]
- (12) (i) A copy of the Annual Report (Hindi and English versions) of the All India Federation of Cooperative Spinning Mills Limited, for the year 1989-90 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the All India Federation of Cooperative Spinning Mills Limited for the year 1989-

90. [Placed in Library. See No. LT-1693/911

- A copy of the Annual Report (13)(Hindi and English versions) of the National Horticulture Board. Gurgaon, for the Year 1988-89 along with Audited Accounts.
- (14)A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above. [Placed in Library. See No. LT-1694/91]
- (15)A copy of the Notification No. S.O. 946(E) (Hindi and English versions) published in Gazette of India dated the 17th December, 1990 containing Order indicating the supplies of fertilisers to be made by domestic manufacturers of fertiliser to various States/Union Territories Commodity Board during the period from 1st October, 1990 to 31st March, 1991 (Rabi 90-91 Session) under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT—1695/91]

Annual Reports and Reviews on the working of Krishak Bharaty, Cooperative Ltd New Delhi and National Institute of Rural Development, Hyderabad for 1989-90 etc.

[English]

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIA-MENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): On behalf of Shri Ram Bahadur Singh, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Krishak Bharati Cooperative Limited, New Delhi, for the Year 1989-90 along

with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Krishak Bharati Cooperative Limited, New Delhi, for the year 1989-90. [Placed in Library. See No. LT-1696/911
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Development. Rural Hyderabad, for the Year 1989-90.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Rural Development, Hyderabad, for the year 1989-90.
 - (iii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Rural Development, Hyderabad, for the vear 1989-90 together with Audit Report thereon. [Placed in Library. See No. LT-1697/91]

Notifications under Finance Act, 1979, Central Excise and Salt Act, 1944, Customs Act, 1962, Income Tax 1961, Banking Companies Act, 1970 etc.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTER-NAL AFFAIRS (SHR! DIGVIJAY SINGH): I beg to lay on the Table-

- (1) A copy each of the following Notifications (Hindi and English versions) under section 41 of the Finance Act, 1979:-
 - (i) G.S.R. 717(E) published in

Gazette of India dated the 20th August, 1990 together with an explanatory memorandum regarding exemption from payment of foreign travel tax to every passenger in transit who leaves India by the next available flight for onward travel to a place outside India provided the stay of such passenger in India is less than 24 hours.

- (ii) G.S.R. 718(E) published in Gazette of India dated the 20th August, 1990 together with an explanatory memorandum regarding exemption to His Excellency Mr. Y.V. Malyshev, Vice President of U.S.S.R. and a member of the delegation who visited India from the 13th to 21st August, 1990 from the payment of Foreign Travel Tax.
- (iii) G.S.R. 722(E) published in Gazette of India dated the 22nd August, 1990 together with an explanatory memorandum regarding exemption to His Excellency Mr. Qi. Huaiyuan, Vice-Minister of Foreign Affairs of the People's Republic of China and eight members of the delegation who visited India from 26th to 27th August, 1990 from the payment of Foreign Travel Tax.
- (iv) G.S.R. 723(E) published in Gazette of India dated the 22nd August, 1990 together with an explanatory memorandum regarding exemption to His Excellency Mr. Qi. Huaiyuan, Vice Minister of Foreign Affairs of the People's Republic of China and eight members of the delegation who visited India

Papers Laid

from 30th August, 1990 to 1st September, 1990, from the payment of Foreign Travel Tax.

- (v) G.S.R. 736(E) published in Gazette of India dated the 23rd August, 1990 together with an explanatory memorandum regarding exemption to His Excellency Mr. Raul S. Manglapus, Secretary for Foreign Affairs of Philippines and one member of the delegation who visited India from 23rd to 24th August, 1990, from the payment of Foreign Travel Tax.
- G.S.R. 740(E) published in (vi) Gazette of India dated the 24th August, 1990 together with an explanatory memorandum regarding exemption to His Excellency Mr. George Vassiliou, President of the Republic of Cyprus and Six members of the delegation who visited India from 2nd to 5th September, 1990, from the payment of Foreign Travel Tax.
- (vii) G.S.R. 741(E) published in Gazette of India dated the 29th August, 1990 together with an explanatory memorandum regarding exemption to His Excellency Mr. Najibullah, President of the Republic of Afghanistan and forty five members of the delegation who visited India from 29th to 31st August. 1990, from the payment of Foreign Travel Tax.
- (viii) G.S.R. 756(E) published in Gazette of India dated the 5th September, 1990 together with an explanatory

- memorandum regarding exemption to His Excellency Mr. Rashid Saleem Al-Ameeri, Kuwaiti Minister of Oil who visited India from 4th to 6th September, 1990, from the payment of Foreign Travel Tax.
- (ix) G.S.R. 776(E) published in Gazette of India dated the 14th September, 1990 together with an explanatory memorandum regarding exemption to His Excellency Mr. Gro Harliem Brundtland. Former Minister of Norway and Mr. Brundtland on their visit to India from 18th to 22nd September, 1990, from the payment of Foreign Travel Tax.
- G.S.R. 777 (E) published in (x) Gazette of India dated the 14th September, 1990 together with an explanatory memorandum regarding exemption to His Excellency Mr. France Albert Rene, President of Republic of Sevchelles and four members, of the delegation who visited India from 24th to 26th September, 1990 from the payment of Foreign Travel Tax.
- G.S.R. 809 (E) published in (xi) Gazette of India dated the 24th September, 1990 together with an explanatory memorandum making certain amendments to Notification No. 34/MTT/90 dated the 14th September, 1990.
- (xii) G.S.R. 830(E) published in Gazette of India dated the 10th October, 1990 together with an explanatory memorandum regarding exemp-

tion to His Excellency Mr. Hun Sen, Prime Minister of Combodia and fifteen members of the delegation who visited India from 6th to 12th October, 1990, from the payment of Foreign Travel Tax.

- G.S.R. 840(E) published in (xiii) Gazette of India dated the 15th October, 1990 together with an explanatory memorandum regarding exemption to His Excellency Dr. Nelson Mandela, Deputy President of the African **National Congress of South** Africa, Mrs. Mandela and twelve members of the delegation who visited India from 15th to 19th October, 1990, from the payment of Foreign Travel Tax.
- (xiv) G.S.R. 851(E) published in Gazette of India dated the 22nd October, 1990 together with an explanatory memorandum regarding exemption to every passenger performing an international journey by air for the purpose of Haj Pilgrimage from the payment of Foreign Travel Tax.
- (xv) G.S.R. 864(E) published in Gazette of India dated the 25th October, 1990 together with an explanatory memorandum regarding exemption to Hon'ble Mr. R. Chongo, Minister of Commerce and Industry of the Republic of Zambia and five members of the delegation who visited India from 24th to 29th October, 1990, from the payment of Foreign Travel Tax.
- (xvi) G.S.R. 873(E) published in

Gazette of India dated the 30th October, 1990 together with an explanatory memorandum regarding exemption to His Excellency Mr. Jiri Dienstbier, Deputy Prime Minister and Minister of Foreign Affairs of Czech and Slovak Federal Republic and five members of the delegation who visited India from 30th October, to 2nd November, 1990, from the payment of Foreign Travel Tax.

- (xvii) G.S.R. 920(E) published in Gazette of India dated the 22nd November, 1990 together with an explanatory memorandum regarding exemption to His Majesty Jigme Singye Wangchuck, King of Bhutan and twelve members of the delegation who visited India from 23rd to 27th November, 1990, from the payment of Foreign Travel Tax.
- (xviii) G.S.R. 923(E) published in Gazette of India dated the 26th November, 1990 together with an explanatory memorandum regarding exemption to His Excellency Mr. Krishna Prasad Bhattarai, Prime Minister of Nepal and ten members of the delegation who visited India from 24th to 26th November, 1990, from the payment of Foreign Travel Tax. [Placed in Library. See No. LT-1719/911
- (2) A copy each of the following Notifications (Hindi and English versions) under Sub-section (2) of section 38 of the Central Excises and Salt Act, 1944:-
 - (i) G.S.R. 710(E) published in

Gazette of India dated the 16th August, 1990 together with an explanatory memorandum making certain amendments to Notification No. 102/90 Central Excises dated the 11th May, 1990.

- (ii) G.S.R. 712(E) published in Gazette of India dated the 16th August, 1990 together with an explanatory memorandum seeking to raise the value of two-wheelers of engine capacity not exceeding 25 cc from Rs. 3,000 to Rs. 3,500 for determining the eligibility for concessional rate of duty.
- (iii) G.S.R. 748(E) published in Gazette of India dated the 3rd September, 1990 together with an explanatory memorandum extending the validity of Notification No. 207/87-CE, dated the 9th September, 1987 without any time limit.
- (iv) G.S.R. 749(E) published in Gazette of India dated the 3rd September, 1990 together with an explanatory memorandum seeking to exempt broken tiles which are in the nature of scrap and are not capable of being used as tiles from the whole of the basic excise duty.
- (v) G.S.R. 751(E) published in Gazette of India dated the 3rd September, 1990 together with an explanatory memorandum seeking to exempt portion prints of feature films falling within Chapter 37 of the Central Excise Tariff Act, 1985 from the whole of the duty of

excise thereon.

- (vi) G.S.R. 780(E) published in Gazette of India dated the 17th September, 1990 together with an explanatory memorandum seeking to extend the facility of set off of central excise duty/countervailing duty paid on dimethyl acetamide towards payment of Central excise duty on acrylic fibre.
- (vii) G.S.R. 788(E) published in Gazette of India dated the 17th September, 1990 together with an explanatory memorandum seeking to exempt maplitho paper and kraft paper required for braille press against an indent placed by the National Institute of Visually Handicapped, Dehradun, from the whole of the duty of excise leviable thereon.
- (viii) G.S.R. 789(E) published in Gazette of India dated the 17th September, 1990 together with an explanatory memorandum seeking to include three more specified tool rooms and institutions.
- (ix) G.S.R. 790(E) published in Gazette of India dated the 17th September, 1990 together with an explanatory memorandum seeking to include the word 'Limestone' in the table annexed to the Notification.
- (x) G.S.R. 791(E) published in Gazette of India dated the 17th September, 1990 together with an explanatory memorandum seeking to provide concessional rate of

excise duty of Rs. 60 per KL on raw naphtha/natural gasoline liquified when used in the manufacture of pentanes and heptances.

- (xi) G.S.R. 794(E) published in Gazette of India dated the 18th September, 1990 together with an explanatory memorandum seeking to exempt NGL spiked into crude petroleum by any unit from the whole of the excise duty leviable thereon.
- (xii) G.S.R. 814(E) published in Gazette of India dated the 1st October, 1990 together with an explanatory memorandum seeking to exempt mineral oil falling under Chapter 27 of the Central Excise Tariff, when manufactured by reprocessing of waste or used lubricating oil from the whole of the duty of excise leviable thereon.
- (xiii) G.S.R. 842(E) published in Gazette of India dated the 16th October, 1990 together with an explanatory memorandum seeking to exempt duty on naphthalene falling under sub-heading No. 2902.00, when manufactured from duty paid naphthalene falling under sub-heading No. 2702.40 from the whole of the duty of excise leviable thereon.
- (xiv) G.S.R. 847(E) published in Gazette of India dated the 16th October, 1990 together with an explanatory memorandum seeking to exempt capital goods, when supplied to a manufacturer-exporter holding an import licence for importing the said

capital goods, from the whole of the duty of excise leviable thereon.

- G.S.R. 881(E) published in (xv) Gazette of India dated the 1st November, 1990 together with an explanatory memorandum seeking to change the present basic duty of 15 per cent ad valorem on sodium hydroxide (caustic soda) lye by a specific duty of Rs. 1300/- per tonne on the basic of the weight of caustic soda (excluding the weight of the aqueous medium) contained in acqueous solution of caustic soda.
- (xvi) G.S.R. 885(E) published in Gazette of India dated the 1st November, 1990 together with an explanatory memorandum seeking to prescribe installed capacity limits on daily as well as annual basis for unlicensed cement units and licensed capacity limit on annual basis for licensed cement units for availment of concessional rate of excise duty of Rs. 90/- per tonne.
- (xvii) G.S.R. 888(E) published in Gazette of India dated the 1st November, 1990 together with an explanatory memorandum seeking to prescribe an excise duty of Rs. 8.50 per kilogram on polyester staple fibre and tow, including tops thereof, when they are manufactured out of Dimethyl Terephthalate or Terephthalic Acid, imported under an advance licence issued under the Import (Control) Order, 1955.

- (xviii) G.S.R. 913(E) published in Gazette of India dated the 16th November, 1990 together with an explanatory memorandum seeking to exempt Ball point pens including refills for ball point pens and parts thereof from the whole of the duty of excise leviable thereon.
- (xix) G.S.R. 914(E) published in Gazette of India dated the 16th November, 1990 together with an explanatory memorandum seeking to prescribe a basic excise duty of Rs. 175 per Kg. in respect of primary gold converted from any form of gold.
- (xx) G.S.R. 915(E) published in Gazette of India dated the 16th November, 1990 together with an explanatory memorandum making certain amendments to the Notification No. 53/86-CE dated the 10th February, 1986.
- (xxi) G.S.R. 916(E) published in . Gazette of India dated the 16th November, 1990 together with an explanatory memorandum making certain amendments to the Notification No. 228/88-CE, dated the 6th July, 1988.
- (xxii) G.S.R. 826(E) published in Gazette of India dated the 9th October, 1990 together with an explanatory memorandum providing that in accordance with the general practice that was prevalent at the relevant time, the duty of excise and the special duty of excise not paid in respect of tapes/strips shall not be required to be paid

under section 3 of the firstmentioned act, during the period from 1st March, 1987 to 31st May, 1989.

- (xxiii) G.S.R. 827(E) published in Gazette of India dated the 9th October, 1990 together with an explanatory memorandum seeking to waive excise duty on dye intermediates, pharmaceutical products, pigments, synthetic organic dyestuff leather tanning agents for the period from 6th October, 1986 to 19th March, 1990.
- (xxiv) G.S.R. 859(E) published in Gazette of India dated the 24th October, 1990 together with an explanatory memorandum providing excise duty on synthetic tow, shall not be required to be paid during the period from the 28th February, 1986 to the 31st May, 1988.
- (xxv) G.S.R. 886(E) published in Gazette of India dated the 1st November, 1990 together with an explanatory memorandum seeking to waive whole of the excise duty on Rifampicin and Formulation of Rifampicin with Isoniazid during the period from the 18th January, 1989 to 15th May, 1989.
- (xxvi) G.S.R. 898(E) published in Gazette of India dated the 8th November, 1990 together with an explanatory memorandum providing that the duty of excise and the special duty of excise on Diethylene glycol terephthalate of Dilycol terephthalate when consumed captively in the manufacture of poly-

ester chips shall not be required to be paid during the period from the 28th February, 1986 to the 28th February, 1989.

- (xxvii) G.S.R. 899(E) published in Gazette of India dated the 8th December, 1990 together with an explanatory memorandum providing that the basic excise duty and the special excise duty on mineral oil when manufactured by reprocessing of waste or used lubricating oil, shall not be required to be paid during the period prior to the 1st October, 1990.
- (xxviii) G.S.R. 900(E) published in Gazette of India dated the 8th November, 1990 together with an explanatory memorandum providing that the duty of excise and the special duty of excise on pyrazolone, an intermediate product when consumed captively in the manufacture of the bulk drug analgin I. P. shall not be required to be paid during the period from the 28th February, 1986 to the 29th February, 1988. [Placed in Library. See No. LT-1720/91]
- (3) A copy each of the following Notifications (Hindi and English versions) under section 150 of the Customs Act, 1962:-
 - (i) G.S.R. 739(E) published in Gazette of India dated the 29th August, 1990 together with an explanatory memorandum seeking to include additional bonded area in the Madras Export Processing Zone.
 - (ii) G.S.R. 894(E) published in

Gazette of India dated the 6th November, 1990 together with an explanatory memorandum making certain amendments to the Notification No. 13-Customs/81 dated the 9th February, 1981.

- (iii) G.S.R. 895(E) published in Gazette of India dated the 6th November, 1990 together with an explanatory memorandum making certain amendments to the Notification No. 159/90-Customs, dated the 30th March, 1990.
- (iv) G.S.R. 896(E) published in Gazette of India dated the 6th November, 1990 together with an explanatory memorandum making certain amendments to the Notification No. 160/90-Customs, dated the 30th March, 1990.
- (v) G.S.R. 767(E) published in Gazette of India dated the 7th September, 1990 together with an explanatory memorandum regarding revised rate of exchange for conversion of Russian Rouble into Indian currency or vice-versa.
- (vi) G.S.R. 813(E) published in Gazette of India dated the 28th September, 1990 together with an explanatory memorandum regarding revised rate of exchange for conversion of Russian Rouble into Indian currency or vice-versa.
- (vii) G.S.R. 939(E) published in Gazette of India dated the 10th December, 1990 together with an explanatory

memorandum regarding revised rate of exchange for conversion of Dutch Guilders into Indian currency or vice-versa. [Placed in Library. See No. LT—1721/91]

- (4) A copy each of the following Notifications (Hindi and English versions) under section 296 of the Income Tax Act, 1961:-
 - (i) The Income Tax (Thirteen Amendment) Rules, 1990 published in Notification No. S.O. 648(E) in Gazette of India dated the 23rd August, 1990.
 - (ii) The Income Tax (Certificate Proceedings) (Third Amendment) Rules, 1990 published in Notification No. S.O. 702(E) in Gazette of India dated the 12th September, 1990.
 - (iii) The Income-Tax (Fourteenth Amendment) Rules, 1990 published in Notification No. S.O. 878(E) in Gazette of India dated the 20th November, 1990.
 - (iv) The Income-Tax (Fifteenth Amendment) Rules, 1990 published in Notification No. S.O. 879(E) in Gazette of India dated the 21st November, 1990. [Placed in Library. See No. LT 1722/91]
- (5) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970.
 - (i) The Indian Bank Officer

- Employees' (Conduct) Regulations, 1976 published in Notification No. SRC/223/ 467/86 in Gazette of India dated the 2nd December, 1989 together with a corrigendum thereto dated the 15th September, 1990.
- (ii) The Bank of India Officer Employees' (Conduct) Amendment Regulations, 1989 published in Notification No. /III/IV/58-90 in Gazette of India dated the 20th October, 1990. [Placed in Library. See No. LT—1723/91]
- (6) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 63 of the State Bank of India (Subsidiary Banks) Act, 1959:-
 - (i) Notification No. SBD/667 published in Gazette of India dated the 24th March, 1990 regarding amendments to State bank of India (Subsidiary Banks) Officers Service Regulations.
 - (ii) Notification No. 21 published in Gazette of India dated the 27th January, 1990 making certain amendments to Regulation 20 and 61(1) of the subsidiary Banks General Regulations, 1959. [Placed in Library. See No. LT--1724/91]
- (7) A copy of the National Savings
 Scheme (Second Amendment)
 Rules, 1990 (Hindi and English
 versions) published in Notification No. 988(E) in Gazette of
 India dated the 20th December,
 1990 under sub-section (3) of
 section 15 of the Government

Papers Laid

Savings Bank Act, 1873. [Placed in Library. See No. LT-1725/ 911

- (8) A copy of the Deposit Scheme for Retiring Employees of Public Sector Companies, 1991 (Hindi and English versions) published in Notification No. 2/19/89-NS. II in Gazette of India dated the 12th December, 1990. [Placed in Library. See No. LT-1726/91]
- (9)A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act. 1956:-
 - (a) (i) A statement regarding Review by the Government on the working of the National Insurance Co. Limited, Calcutta, for the year 1989-90.
 - Annual Report of the (ii) National Insurance Company Limited, Calcutta, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General [Placed in thereon. Library. See No. LT-1727/91]
 - (b) (i) A statement regarding Review by the Government on the working of the General Insurance Corporation of India, Bombay, for the year 1989-90.
 - (ii) Annual Report of the General Insurance Corporation of India, Bombay, for the year 1989-90 along with

Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1728/91]

- (c) (i) A statement regarding Review by the Government on the working of the Oriental Insurance Company Limited, New Delhi, for the year 1989-90.
 - (ii) Annual Report of the Oriental Insurance Company Limited, New Delhi, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT--1729/91]
- A statement regarding (d) (i) Review by the Government on the working of the New India Assurance Co. Limited, Bombay, for the year 1989-90.
 - (ii) Annual Report of the New India Assurance Co. Limited, Bombay, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1730/91]
- (e) (i) A statement regarding Review by the Government on the working of the United India Insurance Co. Limited,

Madras, for the year 1989-90.

- (ii) Annual Report of the United India Insurance Co. Limited Madras, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT--1731/91]
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Industrial Development Bank of India together with Audited Accounts of the General Fund for the year 1989-90, under sub-section (5) of section 18 and subsection (5) of section 23 of the Industrial Development Bank of India Act, 1964. [Placed in Library. See No. LT-1732/91]
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Industrial Development Bank of India for the year 1989-90.
- 11) (i) A copy of the Annual Report (Hindi and English versions) of the Industrial Finance Corporation of India for the year 1989-90 along with a Statement of Assets and Liabilities and Profit and Loss Accounts of the Corporation, under sub-section (3) of section 35 of the Industrial Finance Corporation Act, 1948.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Industrial Finance Corporation of India for the

year 1989-90. [Placed in Library. See No. LT-1733/ 911

- (12)A copy of the Annual Report (i) (Hindi and English versions) of the Export-Import Bank of India for the year 1989-90 along with Audited Accounts under sub-section (5) of section 19 and sub-section (5) of section 24 of the Export-Import Bank of India Act, 1981.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Export-Import Bank of India for the year 1989-90. [Placed in Library. See No. LT-1734/ 911
- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Industrial Reconstruction Bank of India for the year 1989-90 along with Audited Accounts sub-section (5) of section 29 and sub-section (5) of section 34 of the Industrial Reconstruction Bank of India Act. 1984.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Industrial Reconstruction Bank of India for the year 1989-90. [Placed in Library. See No. LT-1735/91]
- (14)A copy each of the following Reports (Hindi and English versions) under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 and 1980:-

- (i) Report on the working and activities of the Punjab National Bank for the year 1989-90 along with Accounts and Auditors' Report thereon. [Placed in Library. See No. LT—1736/91]
- (ii) Report on the working and activities of the Allahabad Bank for the year 1989-90 along with Accounts and Auditors' Report thereon. [Placed in Library. See No. LT—1737/91]
- (iii) Report on the working and activities of the UCO Bank for the year 1989-90 along with Accounts and Auditors' Report thereon. [Placed in Library. See No. LT—1738/91]
- (iv) Report on the working and activities of the Indian Overseas Bankforthe year 1989-90 along with Accounts and Auditors' Report thereon.
 [Placed in Library. See No. LT—1739/91]
- (v) Report on the working and activities of the New Bank of India for the year 1989-90 along with Accounts and Auditors' Report thereon. [Placed in Library. See No. LT—1740/91]
- (vi) Report on the working and activities of the Punjab and Sind Bankforthe year 1989-90 along with Accounts and Auditors' Report thereon. [Placed in Library. See No. LT—1741/91]
- (15) A copy each of the following Annual Reports (Hindi and English versions):—

- (i) Report of the Malaprabha
 Grammena Bank, Dharwad
 for the year 1989-90 together
 with Accounts and the Auditor's Report the reon.
 [Placed in Library. See No.
 LT—1742/91'
- (ii) Report of the Nainital Almora Kshetriya Gramin Bank, Nainital for the year 1989-90 together with Accounts and the Auditor's report thereon. [Placed in Library See No. LT—1743/91]
- (iii) Report of the Thungabhadra Gramin Bank, Bellary for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library See No. LT—1744/ 91]
- (iv) Report of the Kalahandi Anchalika Gramya Bank, Bhawanipatna for the year 1989-90 together with Accounts and the Auditor's report thereon. [Placed in Library See No. LT—1745/91]
- (v) Report of the Shri Venkateswara Grameena Bank, Chittoor for the year 1989-90 together with accounts and the Auditor's Report thereon. [Placed in Library. See No LT—1746/91]
- (vi) Report of the Manipur Rural Bank. Imphal for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT—1747/ 91]
- (vii) Report of the Samyut Kshetriya Gramin Bank,

Azamgarh for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT-1748/91]

- (viii) Report of the Puri Gramya Bank, Pipli for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT--1749/91]
- (ix) Report of the Cuttack Gramya Bank, Cuttack for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT-1750/ 911
- (x) Report of the Gomti Gramin Bank, Jaunpur for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT-1751/ 91]
- (xi) Report of the Damoh Panna Sagar Kshetriya Gramin Bank, Damoh for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT-1752/ 911
- (xii) Report of the Vaishali Kshetriya Gramin Bank, Muzaffarpur for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT-1753/91]
- (xiii) Report of the Mallabhum Gramin Bank, Muzaffarpur for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed

- in Library. See No LT-1754/91]
- (xiv) Report of the Tulsi Gramin Bank, Banda for the year 1989-90 together with Accounts and the Auditor's Report thereon, [Placed in Library. See No LT-1755/ 911
- (xv) Report of the Haryana Kshetriya Gramin Bank, Banda for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT-1756/91]
- (xvi) Report of the Kisan Gramin Bank, Budaun for the year 1989-90 together with Accounts and the Auditor's Report thereon, [Placed in Library. See No LT-1757/ 911
- (xvii) Report of the Godavari Grameena Bank, Rajahmundry for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT-1758/91]
- (xviii) Report of the Netravati Grameena Bank, for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT-1759/ 90]
- (xix) Report of the Allahabad Kshetriya Gramin Bank, Allahabadforthe year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT--1760/91]
- (xx) Report of the Howrah

Gramin Bank, Howrah for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT-1761/91]

- Report of the Bhandra (xxi) Gramin Bank, Bhandra for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT-1762/91]
- (iixx) Report of the Bhilwara Ajmer Kshetriya Gramin Bank, Bhilwara together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT—1763/ 91]
- Report of the Ka Bank (xxiii) Nongkyadong Ri Khasi Jaintia, Shillong for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT-1764/ 911
- (xxiv) Report of the Marwar Gramin Bank, Pali for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT---1765/ 91]
- Report of the Giridih Kshet-(xxv) riya Gramin Bank, for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT-1766/ 91]
- (xxvi) Report of the Sarayu Gramin Bank, Lakhimpur Kheri for the year 1989-90 together with Accounts and the Audi-

tor's Report thereon. [Placed in Library. See No LT-1767/91]

- (xxvii) Report of the Kshetriya Gramin Bank, Hoshangabad for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT-1768/911
- (xxviii) Report of the North Malabar Gramin Bank, for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT-1769/ 91]
- Report of the Gorakhpur (xxix) Kshetriya Gramin Bank, Gorakhpur for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT-1770/ 911
- (xxx)Report of the Alwar Bharatpur Anchalik Gramin Bank, Bharatpur for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT—1771/
- (xxxi) Report of the Kalpatharu Grameena Bank, Tinkur for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT---1772/91]
- (xxxii) Report of the Aravali Kshetriya Gramin Bank, Swai Modhopur for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT---1773/91]

- Report of the Banaskantha (xxxiii) Mehsana Gramin Bank, Patna for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT-1774/91]
- (xxxiv) Report of the Shivalik Kshetriya Gramin Bank for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT—1775/ 91]
- (xxxv) Report of the Pithoragarh Kshetriya Gramin Bank, Pithoragarh for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT-1776/ 91]
- (xxxvi) Report of the Jaipur Nagaur Aanchalik Gramin Bank, Jaipur for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT---1777/91]
- (iivxxx) Report of the Malwa Gramin Bank, Bangrur for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT-1778/ 91]
- (XXXVIII) Report of the Bareilly Kshetriya Gramin Bank, Bareilly for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT-1779/91]
- (xxxix) Report of the Raebareli Kshetriya Gramin Bank, Barelly for the year 1989-90

- together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT-1780/91]
- (xl) Report of the Mithila Kshetriya Gramin Bank, Laheriasarai for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT-1781/91]
- (xlı) Report of the Sagar Gramin Bank, Calcutta for the year 1989-90 together with Accounts and the Auditor's Report thereon, [Placed in Library. See No LT—1782/ 91]
- (xlii) Report of the Bhojpur Rehtas Gramin Bank, Arrah for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT-1783/91]
- (xliii) Report of the Mahakaushal Kshetriva Gramın Bank Narsinghpur for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT-1784/ 91]
- (xliv) Report of the Sharda Gramin Bank, Satna for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT-1785/
- (xlv) Report of the Basti Gramin Bank, Basti for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT-1786/ 91]

(xlvi) Report of the Palamau Kshetriya Gramin Bank, Daltenganj for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT—1787/91]

451

Papers Laid

- (xlvii) Report of the Kshetriya Kisan Gramin Bank, Mainpuri for the year 1989-90 together with Accounts and the Auditor's Report thereon.
 [Placed in Library. See No LT—1788/91]
- (xlviii) Report of the Begusarai Kshetriya Gramin Bank Begusarai for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT—1789/91]
- (xlix) Report of the Bastar Kshetriya Gramin Bank, Jagdalpur for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT— 1790/91]
 - (I) Report of the Kapurthala Firozpur Kshetriya Gramin Bank, Kapurthala for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT—1791/91]
 - (li) Report of the Jamnagar Rajkot Gramin Bank, Jamnagar for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT—1792/91]
 - (lii) Report of the Kolar Gramin Bank, for the year 1989-90 together with Accounts and

- the Auditor's Report thereon. [Placed in Library. See No LT—1793/91]
- (Iiii) Report of the Faridkot Bathinda Kshetriya Gramin Bank, Bathinda for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT--1794/91]
- (liv) Report of the Rewa Sidhi Gramin Bank, Rewa for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT—1795/ 91]
- (Iv) Report of the Arunachal Pradesh Rural Bank, Pasighat for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT—1796/91]
- (Ivi) Report of the Bijapur Grameena Bank, Bijapur for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT—1797/91]
- (Ivii) Report of the Dewas Shanjapur Kshetriya Gramin Bank Dewas for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT—1798/91]
- (Iviii) Report of the Patilputra Gramin Bank, Patna for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT—1799/ 91]

- (lix) Report of the Krishna Grameena Bank, Gulbarga for the year 1989-90 together with Accounts and the Auditor's Report the reon. [Placed in Library. See No LT—1800/91]
- (lx) Report of the Vindhyavasini
 Gramin Bank, Mirzapur for
 the year 1989-90 together
 with Accounts and the Auditor's Report thereon. [Placed
 in Library. See No LT—
 1801/91]
- (lxi) Report of the Vallalar Gramya Bank, Cuddalore for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT—1802/91]
- (Ixii) Report of the Nagaland Rural Bank, Kohima for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT—1803/ 91]
- (Ixiii) Report of the Dhankanal Gramin Bank, Dhankanal for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT—1804/91]
- (Ixiv) Report of the Alaknanda Gramin Bank, Pauri Garhwal for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT— 1805/91]
- (Ixv) Report of the Baitarani Gramya Bank, Baripada for the year 1989-90 together with Accounts and the Auditor's

Report thereon. [Placed in Library. See No LT—1806/91]

- (Ixvi) Report of the Bhagalpu Bank Kshetriya Gramin Bank, Bhagalpurforthe year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT—1807/91]
- (Ixvii) Report of the Vidisha Bhopal Kshetriya Gramin Bank, Vidisha for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT—1808/91]
- (Ixviii) Report of the Santhal Parganas Gramin Bank, Dunka for the year 1989-90 together with Accounts and the Auditor's Report the reon. [Placed in Library. See No LT—1809/91]
- (Ixix) Report of the Cauvery Grameena Bank, Mysore for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT—1810/91]
- (lxx) Report of the Chitanya Grameena Bank, Tenali, Guntur Distt. for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT—1811/91]
- (Ixxi) Report of the Rushikulya Gramya Bank, Berhampur for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT— 1812/91]

- (Ixxii) Report of the Surguja Kahetriya Gramin Bank Ambikapur for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT—1813/91]
- (Ixxiii) Report of the Madhubani Kshetriya Gramin Bank, Madhubani for the year 1989-90 together with Accounts, and the Auditor's Report thereon. [Placed in Library. See No LT—1814/ 91]
- (Ixxiv) Report of the Nalanda Gramin Bank, Nalanda for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT— 1815/91]
- (lxxv) Report of the Koraput Panchabati Gramya Bank, Jaypore for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT—1816/91]
- (Ixxvi) Report of the Subansiri Goanlia Bank, North Lakhimpurfortheyear 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT—1817/91]
- (Ixxvii) Report of the Thar Anchalik
 Gramin Bank, Jodhpur for
 the year 1989-90 together
 with Accounts and the Auditor's Report thereon. [Placed
 in Library. See No LT—
 1818/91]
- (Ixxviii) Report of the Ratnagiri Sindudurg Gramin Bank,

Ratnagiri for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No LT—1819/91]

(16) A copy of the Review *(Hindi and English versions) by the Government on the working of the Deposit Insurance and Credit Guarantee Corporation, Bombay, for the year 1989-90. [Placed in Library. See No. LT—1820/91]

Notifications under Export (Quality Control and Inspection) Act, 1963, Review on the working of and Annual Report of the State Trading Corporation of India Limited for 1989-90 etc.

[Translation]

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SHAN-TILAL PURUSHOTTAM DASS PATEL): I beg to lay on the table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:-
 - (i) The Export of Minerals and Ores Group-II (Inspection) (Amendment) Rules, 1990 published in Notification No. S.O. 1561 in Gazette of India dated the 2nd June, 1990.
 - (ii) The Export Inspection Agency (Recruitment) (Amendment) Rules, 1990 published in Notification No G.S.R. 396 in Gazette of India dated the 30th June, 1990.
 - (iii) The Export (Quality Control and Inspection) (Amend-

^{*}The Annual Report was laid on the table on the 10th August, 1990

- ment) Rules, 1990 published in Notification No. S.O. 2537 in Gazette of India dated the 29th September, 1990.
- (iv) The Export (Quality Control and Inspection) (Amendment) Rules, 1990 published in Notification No. S.O. 2714 in Gazette of India dated the 20th October, 1990.
- (v) The Export of Basmati Rice (Quality Control and Inspection) Rules, 1990 published in Notification No. S.O. 2539 in Gazette of India dated the 29th September, 1990.
- (vi) The Export of Frozen Fish and Fishery Products (Quality Control and Inspection) Amendment Rules, 1990 published in Notification No. S.O. 2717 in Gazette of India dated the 20th October, 1990.
- (vii) The Export of Canned Fish and Fishery Products (Quality Control and Inspection)
 Amendment Rules, 1990
 published in Notification No.
 S.O. 2718 in Gazette of India dated the 20th October, 1990.
- (viii) S.O. 805(E) published in Gazette of India dated the 12 October, 1990 directing that Sub-section (d) of section 6 of the Export (Quality Control and Inspection) Act, 1963 shall not apply to export of Footwear and Footwear Components by Star Trading Houses, Trading Houses and Export Houses recognised by the Central Government.
- (ix) S.O. 763(E) published in

- Gazette of India dated the 6
 October, 1990 directing that
 Sub-section (d) of section 6
 of the Export (Quality Control and Inspection) Act,
 1963 shall not apply to export of Engineering Products by Star Trading
 Houses, Trading Houses
 and Export Houses recognised by the Central Government.
- (x) The Export of Dried Fish Inspection (Amendment) Rules 1990 published in Notification No. S.O. 2836 in Gazette of India dated the 10th November, 1990. [Placed in Library. See No. LT—1821/91]
- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
- (a) (i) Review by the Government on the working of the State Trading Corporation of India Limited, New Delhi, for the year 1989-90.
 - (ii) Annual Report of the State Trading Corporation of India Limited, New Delhi, for the year 1989-90 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1822/91]
- (b) (i) Review by the Government on the working of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year 1989-90.
 - (ii) Annual Report of the Miner-

als and Metals Trading Corporation of India Limited, New Delhi, for the year 1989-90 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1823/91]

- (c) (i) Review by the Government on the working of the Projects and Equipment Corporation of India Limited, New Delhi, for the year 1989-90.
 - (ii) Annual Report of the Projects and Equipment Corporation of India Limited, New Delhi, for the year 1989-90 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1824/91]
- (d) (i) Review by the Government on the working of the Cashew Corporation of India Limited, New Delhi, for the year 1989-90.
 - (ii) Annual Report of the Cashew Corporation of India Limited, New Delhi, for the year 1989-90 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1825/91]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Gem and Jewellery Export Promotion Council, for the year 1989-90 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the

Government on the working of the Gem and Jewellery Export Promotion Councilfor the year 1989-90. [Placed in Library. See No. LT—1826/91]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Dimond Institute, Surat, for the year 1989-90 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Dimond Institute, Surat, for the year 1989-90. [Placed in Library. See No. LT—1827/91]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Tobacco Board, Guntur, for the year 1989-90 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Tobacco Board, Guntur, for the year 1989-90. [Placed in Library. See No. LT—1828/91]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Engineering Export Promotion Council for the year 1989-90 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Engineering Export Promotion Council for the year 1989-90. [Placed in Library. See No. LT—1829/91]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Shellac Export Promotion Council for the year 1989-90.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Shellac Export Promotion Council, for the year 1989-90.
 - (iii) A copy of the Annual Accounts (Hindi and English versions) of the Shellac Export Promotion Council, for the year 1989-90 together with Audit Report thereon. [Placed in Library. See No. LT—1830/91]
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Cashew Export Promotion Council of India, Cochin, for the year 1989-90 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cashew Export Promotion Council of India, Cochin, for the year 1989-90. [Placed in Library. See No. LT—1831/91]
- (9) A statement (Hindi and English versions) correcting reply given on the 31st August, 1990 to Unstarred Question No. 3823 by Shri Ajit Kumar Panja, M. P. regarding export performance of big industries. [Placed in Library. See No. LT—1832/91]

Review on the working of and Annual Report of Hindustan Organic Chemical Ltd. for 1989-90

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRIJAI PARKASH): I beg to lay on the Table:—

- (10) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act. 1956:—
 - (1) Review by the Government on the working of the Hindustan Organic Chemicals Limited for the year 1989-90.
 - (2) Annual Report of the Hindustan Organic Chemicals
 Limited for the year 1989-90
 along with Audited Accounts
 and comments of the Comptroller and Auditor General
 thereon. [Placed in Library.
 See No. LT—1833/91]

12.16 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(i) Eleventh Report

[English]

SHRI SHIVRAJ V. PATIL (Latur): I beg to present the Eleventh Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

(ii) Minutes

SHRI SHIVRAJ V. PATIL: I beg to lay on the Table Minutes (Hindi and English versions) of the Eleventh sitting of the Committee on Private Members' Bills and Resolutions held during the current session.

12.17 hrs.

ESTIMATES COMMITTEE

Fourteenth and fifteenth reports and Minutes

[English]

PROF. PREM KUMAR DHUMAL (Hamirpur): I beg to present the following: